

Declaration of Assets and Liabilities

Year 2022

I, ADHISHAIK KUMAR Son/daughter/wife of SRI SHARYAN KUMAR SINGH

aged 40 years, belonging to BIHAR VIDHAN SACHA PATNA

service and presently working as OFFICE ATTENDANT

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5000/-	1000/-	-	-	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1. 120000/00 IN SBZ BVS 2. 10000/00 IN SBZ VIDYAPATI NAGAR	DAKSHIN BIHAR BANK VIDYAPATI NAGAR 30000/00	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	SHARA 2 INSBZ 100000/00	-	-	Nil	Nil
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	1. Reliance LIC pol no- 50584398 premium-9000/00 2. SBI Life pol no- 17003480 premium-7000/00	-	-	RS-1000/- monthly SURAKSHA YOLHA.	-
(v)	Motor Vehicles (details of make, etc.)	BR-93K 6019 HERO MOTOR	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold 2.5 gram	Gold 20 gram Silver 100 gram	-	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Adhishai K

2083
11/02/22

112

9/11/2019
10/2/22

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	DNG Kattic.	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	—	—
	(ii) Loans from financial institutions	—	—
	(iii). Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

Don't know -

	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assessment year 2021-22 PAN No - CJYPK2697C	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

C. Personal Detail

GPF/CPP/PRAN No. :- 110175358449

Gender :- M (M/F)

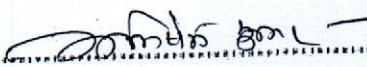
Date of Birth :- 3 0 1 1 1 9 8 1 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- BIHAR LEGISLATIVE ASSEMBLY PATHNA
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- SAMASTIPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 

Name of Employee: ABHISHAK KUMAR I

Place: PATNA

Designation: Bihar Legislative Assembly Pstng.

Date: 10/02/2022

Department: office attendant

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

